

tification No. G.S.R. 472 (E) in Gazette of India dated the 15th November, 1974.

[Placed in Library. See No. LT-8580/74.]

NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy of Notification No. G.S.R. 64(E) (Hindi and English versions) published in Gazette of India dated the 22nd November, 1974 issued under the Central Excise Rules, 1944, together with an explanatory note. *Placed in Library. See No. LT-581/74.*

ANNUAL REPORT OF THE CENTRAL SILK BOARD FOR 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI ZIAUR RAHMAN ANSARI): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Central Silk Board for the year 1973-74, under section 12A of the Central Silk Board Act, 1948. *[Placed in Library. See No. LT-8582/74.]*

INDIAN TELEGRAPHS (9TH AMDT.) RULES, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): I beg to lay on the Table a copy of the Indian Telegraphs (Ninth Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 1132 in Gazette of India dated the 19th October, 1974, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. *[Placed in Library. See No. LT-8583/74.]*

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COFFEE (AMDT.) RULES, 1974, REPORT (1974) OF TARIFF COMMISSION, GOVT. RESOLUTION re. GOVT. DECISIONS ON THE REPORT AND A STATEMENT

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table:—

(1) A copy of the Coffee (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 1163 in Gazette of India dated the 2nd November, 1974, under sub-section (3) of section 48 of the Coffee Act, 1942. *[Placed in Library. See No. LT-8584/74.]*

(2) A copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

(i) (a) Report (1974) of the Tariff Commission on the continuance of protection to the Sericulture Industry.

(b) Government Resolution No. 13(1)-Tar/74 dated the 23rd November, 1974 (Hindi and English versions) notifying Government's decisions on the above Report.

(ii) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the Report mentioned at (i) (a) above.

[Placed in Library. See No. LT-8585/74.]